

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2011

Dated: 6th January, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Allain Duhangan Hydro
Power Ltd.**

....

Appellant (s)

Versus

Everest Power Pvt. Ltd. & Ors.

....

Respondent (s)

Counsel for the Appellant (s):

**Mr. Amit Kapur
Mr. Apoorva Misra**

Counsel for the Respondent(s):

**Mr. M.G. Ramachandran
Mr. Ankur Gupta
for EPPL
Er. Sanjay Dewan for R-
6 & 8.
Sh. D.P. Sharda for R-8**

ORDER

Heard the learned counsel for the parties.

The Registry is directed to give number to the interim application filed by the appellant on 15.12.2011.

Post the matter on 9th January, 2012 for further hearing on the interim application.

**(P.S.Datta)
Judicial Member**

rkt/ks

**(Rakesh Nath)
Technical Member**

